

Regarding need to take comprehensive measures to control drug addiction cases in Karnataka and other parts of country- laid

DR. K. SUDHAKAR (CHIKKBALLAPUR): The recent data reveals a staggering 63% surge in drug-related cases, rising from 4,188 in 2024 to 6,824 in 2025 in Karnataka. This sharp increase is accompanied by a 60% spike in cases registered against drug users, signaling a shift in enforcement strategy that reflects the growing ubiquity of substance abuse across the state. A large number of students and youth unknowingly fall prey to this drug racket. The problem is further complicated by the use of anonymous digital platforms. The social ramifications are devastating, as addiction frequently leads to the fragmentation of family units, domestic violence, and a rise in related crimes such as theft and violent outbursts. To address this, a unified response is essential. There must be seamless coordination between the State Anti-Narcotics Task Force, the Narcotics Control Bureau, and the Foreigners Regional Registration Office to disrupt supply chains and manage the rising involvement of foreign nationals. Simultaneously, we should expand community-driven rehabilitation and de-addiction infrastructure, ensuring that enforcement is balanced with a humanitarian focus on recovery to reclaim the state's future from this growing threat. Massive education programs have to be held at school and college levels. I request the Government to urgently intervene.